

RESUME OF WORK DONE BY LOK SABHA

(THIRTEENTH LOK SABHA- FIFTH SESSION, 2000)
(20th November to 22nd December 2000)

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P R E F A C E

This Publication contains a brief resume of work done in the Thirteenth Lok Sabha during the Fifth Session, i.e. from 20th November to 22nd December, 2000.

G.C.MALHOTRA
Secretary-General

1. DURATION OF SESSION

Date of Commencement :	@ 20 November, 2000
Date of Adjournment <i>sine die</i> :	* 22 December, 2000
Date of Prorogation :	22 December, 2000
Total Number of days of Session :	33 days
Number of actual sittings :	25 days
Number of Hours of sittings :	112 hours 55 mts.

@The first sitting commenced with the playing of National Anthem.

*The last sitting ended with the playing of National Song.

2. ADJOURNMENT MOTION

(i) ADMITTED, DISCUSSED AND NEGATIVED

S. No.	Name of Member who had tabled notices	Subject matter of the notice	Date on which Admitted	Date on which Discussed	Time taken H. M.	Remarks
1.	Smt. Sonia Gandhi and 76 other members.	Severe crisis faced by the farming community due to burden of the recent increased cost of production and the crash in agricultural commodity prices.	22.11.2000	22.11.2000	6 53	Shri Sujan Singh Bundela who had secured first position in the ballot, had requested the Speaker that Smt. Sonia Gandhi, who had also given Notice of adjournment motion on the same subject, might be permitted to seek leave of the House to move the adjournment motion in his place. The Speaker acceded to his request. Accordingly, Smt. Sonia Gandhi sought leave of the House. As leave was not opposed, the Speaker informed that the leave was granted and directed that the motion would be taken up at 2 P.M. Accordingly, the motion was discussed and negatived after division

(ii) Brought Before the House

S. No.	Subject	Name of the Members who had tabled notices	Date on which brought before the House.	Time taken. H.M	Remarks
1.	Problems being faced by farmers in the country	Shri Mulayam Singh Yadav Smt. Sonia Gandhi Dr. Raghuvansh Prasad Singh Kunwar Akhilesh Singh Shri Hannan Mollah Shri Mahboob Zahedi Shri Ajoy Chakraborty	21.11.2000	0 03	After informing the House, the Speaker withheld his consent to the motion
2.	Situation arisen due to devastating flood, natural calamity of severe nature	Shri Moinul Hassan Shri Nikhilananda Sar Shri Subodh Ray Shri Lakshman Seth Shri Mahboob Zahedi	28.11.2000	0 02	-do-

	in West Bengal and other parts of the country and the failure of the Central Government to provide required assistance and to form NCCF as per recommendation of EFC which is accepted by Government of India	Shri Basudeb Acharia Shri Sunil Khan Shri Somnath Chatterjee Shri Rupchand Pal Shri Hannan Mollah Shri Anil Basu Shri Ajoy Chakraborty			
3.	Statement made by Prime Minister regarding temple Issue in Ayodhya	Shri Ravi Prakash Verma (2 notices) Kunwar Akhilesh Singh (2 notices) Shri K. Yerrannaidu	11.12.2000	0 02	-do-
4.	The grave impropriety in the manner that the Attorney General of India gave advice and offered assistance to the lenders of the Hindujas' Power Project in Vishakha patnam when the Attorney General met the Representatives of the lenders on June 3, 1999.	Shri S. Jaipal Reddy	18.12.2000	0 15	-do-

3. BILLS

(i) Government Bills

S. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time Taken H M	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1.	The Coal India (Regulation of Transfers and Validation) Bill, 2000, as passed by Rajya Sabha	—	22.11.2000	29.11.2000 (Consideration and passing)	2 14	—	—	Passed
2.	The Indian Universities (Repeal) Bill, 2000, as passed by Rajya Sabha	—	22.11.2000	—		—	—	Pending
3.	The Central Vigilance Commission Bill, 1999	2.12.1999 (Earlier Session)	—	22.11.2000 (Presentation of the Report of the Joint Committee)	0 01	—	—	Report of the Joint Committee presented
4.	The Juvenile Justice (Care and Protection of Children) Bill, 2000	22.11.2000	—	15.12.2000 18.12.2000 (Consideration and passing)	2 31 H M	67	—	Passed
5.	The Auroville (Emergency Provisions) Repeal Bill, 2000	22.11.2000	—	—	—	—	—	Pending
6.	The Protection of Human Rights (Amendment) Bill, 2000	7.8.2000 (Earlier Session)	—	23.11.2000 (Consideration and passing)	1 17	—	—	Passed
7.	The Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 2000	10.8.2000 (Earlier Session)	—	23.11.2000 (Consideration and passing)	0 36	— - -	—	Passed

8.	The Aircraft (Amendment) Bill, 200	16.8.2000 (Earlier Session)	—	23.11.2000 (Consideration and passing)	1 56	—	—	Passed
9.	The Multi-State Co-operative Societies Bill, 2000	24.11.2000	—	—	—	—	—	Pending
10.	The Multimodal Transportation of Goods (Amendment) Bill, 2000 as passed by Rajya Sabha	—	22.8.2000 (Earlier Session)	24.11.2000 (Consideration and passing)	0 37	—	—	Passed
11.	The Immigration (Carriers' Liability) Bill, 2000, as passed by Rajya Sabha	—	27.11.2000	30.11.2000 (Consideration and passing)	1 01	-	—	Passed
@12	The Indian Council of World Affairs Bill, 2000	27.11.2000	—	18.12.2000 (Consideration and passing)	0 09 1 01	—	—	Passed
*13.	The Central Road Fund Bill, 2000	27.11.2000	—	30.11.2000 1.12.2000 (Consideration and passing)	2 08	—	—	Passed
14.	The Constitution (Ninety-first Amendment) Bill, 2000 (Amendments of articles 55, 81, 82, 170, 330 and 332)	27.11.2000	—	—	—	—	—	Pending
#15.	The Companies (Second Amendment) Bill, 1999	23.12.1999 (Earlier Session)	—	27.11.2000 (Consideration and Passing)	3 27	86	47	Passed, as amended
16.	The Workmen's Compensation	—	22.8.2000 (Earlier Session)	28.11.2000 (Consideration and passing)	2 18	2	—	Passed

	(Amendment) Bill, 2000, as passed by Rajya Sabha							
17	The Forfeiture (Repeal) Bill, 2000, as passed by Rajya Sabha	—	22.8.2000 (Earlier Session)	28.11.2000 (Consideration and passing)	0 20	—	—	Passed
18	The Passport (Entry into India) Amendment Bill, 2000, as passed by Rajya Sabha	—	22.8.2000 (Earlier Session)	28.11.2000 (Consideration and passing)	1 30	—	—	Passed
19.	The Narcotic Drugs and Psychotropic substances (Amendment) Bill, 2000, as passed by Rajya Sabha	—	29.11.2000	—	—	12	—	Pending
20.	The Judicial Administration Laws (Repeal) Bill, 2000, as passed by Rajya Sabha	—	30.11.2000	—	—	—	—	Pending
21.	The Insurance Laws (Transfer of Business and Emergency Provisions) Repeal Bill, 2000	30.11.2000	—	—	0 09	—	—	Pending
22.	The Airports Authority of India (Amendment) Bill, 2000	30.11.2000	—	—	0 08	—	—	Pending
23.	The Registration and Other Related Laws (Amendment) Bill, 2000	1.12.2000	—	—	—	2	—	Pending
24.	The Colonial Prisoners Removal (Repeal) Bill, 2000	13.12.2000	—	—	—	—	—	Pending

25.	The Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill, 2000	13.12.2000	—	—	0 17	—	—	Pending
26.	The Financial Companies Regulations Bill, 2000	13.12.2000	—	—	—	—	—	Pending
27.	The Cine-Workers Welfare Fund (Amendment) Bill, 2000	13.12.2000	—	—	—	—	—	Pending
@@28.	The Taxation Laws (Amendment) Bill, 2000	13.12.2000	—	19.12.2000 (Consideration and passing)	4 21	—	—	Passed
**29.	The National Bank for Agriculture and Rural Development (Amendment) Bill, 2000	15.12.2000	—	18.12.2000 (Consideration and passing)	0 39	—	—	Passed
30.	The Water (Prevention and Control of Pollution) Cess (Amendment) Bill, 2000	15.12.2000	—	—	—	—	—	Pending
31.	The Aircraft (Exemption from Taxes and Duties on Fuel and Lubricants) Bill, 2000	19.12.2000	—	—	—	—	—	Pending
32.	The Appropriation (No. 5) Bill, 2000	19.12.2000	—	19.12.2000 (Consideration and passing)	0 04	—	—	Passed
33.	The Chit Fund (Amendment) Bill, 2000 as passed by Rajya Sabha	—	20.12.2000	—	—	—	—	Pending

34.	The Fiscal Responsibility and Budget Management Bill, 2000	20.12.2000	—	—	—	—	—	Pending
35.	The Appropriation (Railways) No. 5 Bill, 2000	20.12.2000	—	20.12.2000 (Consideration and passing)	0 02	—	—	Passed

@ The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Indian Council of World Affairs Ordinance, 2000 (No. 3 of 2000) promulgated by the President on 1.9.2000.

* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Central Road Fund Ordinance, 2000 (No. 5 of 2000)

The Short title of the Bill was changed to the Companies (Amendment) Bill, 2000 through an amendment to clause 1.

@ @Motion for consideration of the Bill was discussed together with the Supplementary Demands for Grants (General) for 2000-2001.

** The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the National Bank for Agriculture and Rural Development (Amendment) Ordinance, 2000 (No. 4 of 2000).

SUMMARY

1. Bills pending at the end of the last Session	18
2. Bills introduced	20
3. Bills opposed at introduction stage	4
4. Bills passed by Rajya Sabha and laid on the Table	6
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	17
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills-Part discussed	Nil
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	1
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committee by Chairman/Speaker	3
18. Bills reported by Standing Committee	4
19. Bills pending at the end of Fifth Session of Thirteenth Lok Sabha	27

(ii) Bills referred to the Standing Committee and presentation / laying of reports thereof

S.No.	Title of the Bill	Date of introduction	Referred by Speaker/	Name of the Committee/date of	Date of presentation/ laying of	Remarks
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		in Lok Sabha/ Rajya Sabha	Chairman	reference	reports	
1.	The Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill, 2000	13.12.2000 (L.S.)	Speaker	Finance (15.12.2000)	—	Pending with Committee
2.	The Financial Companies Regulation Bill, 2000	13.12.2000 (L.S.)	Speaker	Finance (15.12.2000)	—	Pending with Committee
3.	The Haj Committee Bill, 2000	15.12.2000 (L.S.)	Speaker	External Affairs (15.12.2000)	—	Pending with Committee
4.	The Energy Conservation Bill, 2000	24.2.2000 (L.S.)	Speaker	Energy (25.2.2000)	28.11.2000	Pending in Lok Sabha
5.	The Trade Unions (Amendment) Bill, 2000	28.4.2000 (R.S.)	Speaker	Labour and Welfare (8.5.2000)	29.11.2000	Pending in Rajya Sabha
6.	The Aquaculture Authority Bill, 2000	28.2.2000 (R.S.)	Speaker	Agriculture (6.3.2000)	4.12.2000	Pending in Rajya Sabha
7.	The Delhi Rent (Amendment) Bill, 1997	28.7.1997 (R.S.)	Speaker	Urban and Rural Development (15.2.2000)	21.12.2000	Pending in Rajya Sabha
8.	The Indian Divorce (Amendment) Bill, 2000	15.12.2000 (R.S.)	Chairman	Home Affairs (19.12.2000)	—	Pending with Committee
9.	The Code of Civil Procedure (Amendment) Bill, 2000	20.12.2000 (R.S.)	Chairman	Home Affairs (4.1.2001)	—	Pending with Committee
10.	The Multi-State Co-operative Societies Bill, 2000	24.11.2000 (L.S.)	Speaker	Agriculture (24.1.2001)	—	Pending with Committee
11.	The Cine Workers Welfare Fund (Amendment) Bill, 2000	13.12.2000 (L.S.)	Speaker	Labour and Welfare (24.1.2001)	—	Pending with Committee
12.	The Fiscal Responsibility and Budget Management Bill, 2000	20.12.2000 (L.S.)	Speaker	Finance (24.1.2001)	—	Pending with Committee
13.	The Airports Authority of India (Amendment) Bill, 2000	30.11.2000 (L.S.)	Chairman	Transport and Tourism (6.2.2001)	—	Pending with Committee
14.	The Water (Prevention and	15.12.2000 (L.S.)	Chairman	Science and Technology Environment	—	Pending with Committee

	Control of Pollution) Cess (Amendment) Bill, 2000			and Forests (6.2.2001)		
15.	The Aircraft (Exemption from Taxes and Duties on Fuel and Lubricants) Bill, 2000	19.12.2000 (L.S.)	Chairman	Transport and Tourism (6.2.2001)	—	Pending with Committee
16.	The Constitution (Ninety-first Amendment) Bill, 2000	27.11.2000 (L.S.)	Chairman	Home Affairs (6.2.2001)	—	Pending with Committee
17.	The Registration and Other Related Laws (Amendment) Bill, 2000	1.12.2000 (L.S.)	Chairman	Home Affairs (6.2.2001)	—	Pending with Committee

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1.	The Representation of the People (Amendment) Bill, 2000 (Amendment of section 8) by Shri Ramesh Chennithala, M.P.	24.11.2000	—	—	—	—	—	Pending
2.	The Government of Union Territory of Daman and Diu Bill, 2000 by Shri Dayabhai V. Patel, M.P.	24.11.2000	—	—	—	—	—	Pending
3.	The Constitution (Amendment) Bill, 2000 (Insertion of new article 31) by Dr.	24.11.2000	—	—	—	—	—	Pending

	Raghuvansh Prasad Singh, M.P.							
4.	The Constitution (Amendment) Bill, 2000 (Amendment of Article 130) by Prof. Ummareddy Venkateswarlu, M.P.	24.11.2000	—	—	—	—	—	Pending
5.	The Income-Tax (Amendment) Bill, 2000 (Amendment of section 10) by Shri Anandrao Vithoba Adsul, M.P.	24.11.2000	—	—	—	—	—	Pending
6.	The Supreme Court of India (Establishment of a Permanent Bench of Hyderabad) Bill, 2000 by Shri Y.S. Vivekananda Reddy, M.P.	24.11.2000	—	—	0—06 minutes taken on introduction of Bills from Sl. Nos. 1 to 6	—	—	Pending
7.	The Backward Areas Development Board Bill, 2000 by Shri Subodh Mohite, M.P.	20.4.2000	11.8.2000 25.8.2000 (Fourth Session) 24.11.2000	—	2—06 (excluding 2 hours and 6 minutes taken during 4 th session)	—	—	
8.	The Constitution (Amendment) Bill, 2000 (Insertion of new article 75A, etc.) by Shri Anant Gangaram Geete, M.P.	17.12.1999	24.11.2000	—	0-01	—	—	Discussion on the motion for consideration not concluded. Pending.

SUMMARY

2.	Bills introduced	6
3.	Bills withdrawn	1
4.	Bills negatived	Nil
5.	Bills removed from the Register of Pending Bills	5
6.	Bills part-discussed	1
7.	Bills pending at the end of the Session <i>vide</i> para No. 1558 of Bulletin Part-II, dated 8.1.2001	149

4. CALLING ATTENTION

Sl. No.	Subject	Name of member who called attention	Name of Minister Date when taken up	Time taken H - M
1.	Situation arising out of closing down of various Small and Cottage Industries due to non-revision of the Master Plan of Delhi resulting in breakdown of law and order and steps taken by the Government in regard thereto.	Shri Madan Lal Khurana	<u>Shri Jagmohan</u> 24.11.2000	1-20
2.	Situation arising out of victimization and unfair labour practice of the management of Maruti Udyog Limited and steps taken by the Government in regard thereto.	Shri Ramji Lal Suman	<u>Shri Manohar Joshi</u> 29.11.2000	1-14
3.	Situation arising out of nationwide strike by postal employees resulting in a lot of inconvenience to the people and steps taken by the Government in regard thereto.	Shri Basudeb Acharia	<u>Shri Ram Vilas Paswan</u> 15.12.2000	0-53
4.	Situation arising out of insurgency and violence in North Eastern States resulting in killing of several persons and steps taken by the Government in regard thereto.	Shri G.M. Banatwalla	<u>Shri L.K. Advani</u> 18.12.2000	1-17
5.	Situation arising out of non-clearance of developmental project of public utility due to Forest (Conservation) Act, 1980 and steps taken by the Government in regard thereto.	Shri Naresh Puglia	<u>Shri T.R. Baalu</u> 21.12.2000	0-03*

* Due to interruptions in the House, the Minister of Environment & Forests laid a copy of the Statement (Hindi and English versions) on the Table of the House. No clarificatory questions could be asked.

5. COMMITTEES

(i) Financial Committees

Name of Committee	No. of	Duration H.- M.	Average percentage of attendance by members	Study Tours/Local Visits undertaken	Reports presented taken		Remarks
					Original-	Action Taken	
Committee on Estimates	2	4- 20	40%	—		—	-
Committee on Public Undertakings	—	—	—			—	Laid 4 Study Tour Reports and Three Action Taken Statements
Committee on Public Accounts	4	8 - 00	45.5%		3	5	
Total	6	12 - 20	28.5%		3	5	

(ii) Standing Committees

Sl. No.	Name of Committee	No. of Sittings	Duration H. M.	Average percentage of attendance by members	Study Tours/Local Visits undertaken	Reports Presented		
						Original	Action Taken	
1.	Committee on Agriculture	2	1-50	42%	—	1	—	On Aquaculture Authority Bill, 2000
2.	Committee on Defence	1	1-30	47%	—	2	2	One Statement
3.	Committee on Energy	2	2-15	41%	—	1	1	—
4.	Committee on External Affairs	4	5-00	33.27%	—	—	*1	*One Statement on Action Taken replies
5.	Committee on Finance	3	5-30	41.8%	—	1	1	—
6.	Committee on Food, Civil Supplies and Public Distribution	1	1-00	37.5%	—	—	*3	*7 to 9 Action Taken Reports on

								the 4th to 6th Reports of the Committee on Demands For Grants (2000-2001)
7.	Committee on Labour and Welfare	—	-	—	—	1	3	
8.	I. Committee on Petroleum and Chemicals (Main Committee)	2	2-00	42.2%	—	2	2	—
	II. Sub-committees							
	(i) Petroleum	1	1-30	66%	—	—	—	—
	(ii) Chemicals and Petro-Chemicals	—	—	—	—	—	—	—
	(iii) Fertilizers	1	0-30	40%	—	—	—	—
9.	Committee on Railways	1		43.18%	—	—	3	—
10.	Committee on Urban and Rural Development	5	3-15	40%	—	1	—	
11.	Committee on Information Technology	4	6-00	46%	—	1	3	—

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of Committees	No. of Sitzings	Duration H.- M	Average percentage of attendance by members	Study Tours/ Local Visits Under-taken	Reports Presented		Remarks
						Original	Action Taken	
1.	Business Advisory Committee	4	3 - 00	71.66%	—	4	—	—
2.	Committee of Privileges	—	—	—	—	—	—	—
3.	Committee on Ethics	1	1 -00	60%	—	—	—	—
4.	Sub-Committee on Ethics	3	1 -35	66%	—	—	—	—
5.	Committee on	1	1- 00	60%	—	1	—	—

	Absence of Members from the sittings of the House							
6.	Committee on Government Assurances	2	1- 20	59.9%	—	1	—	—
7.	Committee on Papers Laid on the Table	1	0 -30	40%	—	2	—	—
8.	Committee on Petitions	3	2 - 05	61%	—	2	—	—
9.	Committee on Private Members Bills and Resolutions	3	2 -00	40%	—	3	—	—
10.	Joint Committee on Offices of Profit	1	0 - 40	47%	—	1	—	—
11.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	4	6 -00	50%	—	1	4	—
12.	Rules Committee	—	—	—	—	—	—	—
13.	(i)House Committee	1	2 - 00	90%	—	—	—	—
	(ii) Sub-Committee of House Committee on Furnishing	1	0 - 45	50%	—	—	—	—
14.	Committee on Subordinate Legislation	—	—	—	—	2	—	—
15.	Joint Committee on Salaries and Allowances of Members of Parliament	1	1-30	46.67%	—	1	—	Presented To H.S. on 21.11.2000
16.	General Purposes Committee	—	—	—	—	—	—	—
17.	Railway Convention Committee	1	1 00	60%	—	—	—	—
18.	Sub-Committee of Committee on Food	2	2 -00	50%	—	—	—	—

	Management in Parliament House Complex							
19.	Committee on Installation of Statues/ Portraits of National Leaders and Parliamentarians in Parliament House Complex	1	1 - 30	50%	—	—	—	—
20.	Joint Committee on Vigilance Commission Bill, 1999	—	—	—	—	—	1	—

6. DIVISIONS

Sl. No.	Date	Subject matter	Brief question on which Division was sought	Final Result	Remarks
1.	22.11.2000	Adjournment motion regarding severe crisis faced by the farming community due to burden of the increased cost of production and the crash in the agriculture commodity prices moved by Smt. Sonia Gandhi.	On the motion for adoption	Negatived Ayes: 153 Noes: 256 Abst.: Nil	By operating AVR machine
2.	13.12.2000	Introduction of Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill, 2000 moved by Shri Yashwant Sinha.	On the motion for introduction	Passed Ayes: 218 Noes: 163 Abst.: Nil	By operating AVR machine
3.	14.12.2000	Motion "That this House calls upon the Prime Minister to drop three Ministers from his Government, namely, Shri L.K. Advani, Dr. Murli Manohar Joshi and Kumari Uma Bharti against whom <i>prima-facie</i> charges have been found to exist for their involvement in the demolition of Babri Masjid on 6th December, 1992 and disapproves the stand of the	On the motion for adoption	Negatived Ayes: 184 Noes: 297 Abst.: 13	By operating AVR machine

		Prime Minister seeking to exonerate the concerned Ministers moved by Shri S. Jaipal Reddy, M.P.			
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7. FINANCIAL BUSINESS

Subject	Date of presentation		Date(s) of Discussion	Time taken H. M.
<i>(I) RAILWAY BUDGET</i>				
Supplementary Demand for Grant (Railways) for 2000-2001	13.12.2000	20.12.2000	Discussion and voting on Supplementary Demand for Grant (Railways)	6 09
<i>(II) GENERAL BUDGET</i>				
Supplementary Demands for Grants in respect of Budget (General) for 2000-2001	13.12.2000	19.12.2000	Discussion and voting on Supplementary Demands for Grants (General)	4 21

8. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which Leave granted	Date when Leave granted
1.	Shri Bikash Chowdhury	14.08.2000 to 25.08.2000	20.12.2000
2.	Smt. Nisha Chaudhary	20.11.2000 to 22.12.2000	
3.	Smt. Jayashree Banerjee	20.11.2000 to 22.12.2000	
4.	Prof. Kailasho Devi	20.11.2000 to 22.12.2000	
5.	Shri Ashok Kumar Singh Chandel	24.07.2000 to 25.08.2000	

9. MOTIONS

(i) Motions under rules 191 and 342

Brief Subject	Motion under Rule	Name of member who moved	Date(s) of discussion	Time taken H. M.	Ministry/ Department concerned	Remarks

Motion calling upon the Prime Minister to drop three Ministers from his Government namely Shri Lal Krishna Advani, Dr. Murli Manohar Joshi and Kumari Uma Bharti against whom <i>prima-facie</i> charges have been found to exist for their involvement in the demolition of the Babri Masjid on 6th December, 1992 and disapproves the stand of the Prime Minister seeking to exonerate the concerned Ministers.	191	Shri S. Jaipal Reddy	13.12.2000 14.12.2000	13 32	Home Affairs	Negatived
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MOTIONS UNDER RULES 191 AND 342

SUMMARY

No. of notices received	:	487
No. of motions admitted	:	90
No. of motions discussed	:	1
No. of motions remained part-discussed	:	Nil
Total time taken	:	13 hrs. 32 Minutes

(ii) Motions under Rule 388 for Suspension of Rules

Brief Subject	Name of member who moved	Date(s) on which motion discussed	Time Taken H. M.	Remarks
Suspension of clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to Government amendment Nos. 16, 18, 19, 20,	Shri Arun Jaitley	27.11.2000	0 - 4	Adopted

21, 28 and 37 to the Companies (Second Amendment) Bill, 1999				
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10. OATH OR AFFIRMATION

Name of Member	Constituency/ State	Oath/ Affir- mation	Language in which Oath/Affirma- tion made	Date of Oath/Affir- mation	Time taken H. M.
Smt. Rama Pilot	Dausa-Rajasthan	Oath	Hindi	20.11.2000	0 01

11. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death	Date of Obituary References	Time taken H M
1.	*Smt. Sirimavo Bandaranaike (former Prime Minister of Sri Lanka)	10.10.2000	20.11.2000	0 36
2.	Shri C. Subramaniam (Member, Constituent Assembly Provisional Parliament, Third, Fifth and Sixth Lok Sabha)	07.11.2000		
3.	Shri Nanasahib Bonde (Member, Sixth Lok Sabha)	21.08.2000		
4.	Shri Mandhata Singh (Member, Ninth Lok Sabha)	23.09.2000		
5.	Shri Sitaram Kesri (Member, Fourth Lok Sabha)	24.10.2000		
6.	Shri Gadadhar Saha (Member, Fifth to Eighth Lok Sabha)	25.10.2000		
7.	Reference to Passengers who lost their lives in Howrah Mail accident at Sarai Banjara, Punjab,	02.12.2000	04.12.2000	0 03
8.	Shri Ram Dhani Das (Member, Provisional Parliament & First to Fourth Lok Sabha)	12.07.2000	13.12.2000	0 03
9.	Shri J.H. Patel (Member, Fourth Lok Sabha)	12.12.2000		
10.	Shri Sachindralal Singh (Member, Sixth Lok Sabha)	08.12.2000	20.12.2000	0 22

- House was adjourned for the day without transacting any business.

12. PAPERS LAID ON THE TABLE

(a) By Government	1559
(b) By Private Members	Nil

13. PETITIONS

PETITIONS PRESENTED BY MEMBERS - 3

14. QUESTIONS

(I) STARRED QUESTIONS

(a) Number of Questions put down in Question Lists for oral answers	500*
(b) Number of Questions orally answered	61

(II) SHORT NOTICE QUESTIONS

(a) Number of Questions put down in Short Notice Question Lists	2
(b) Number of Short Notice Question orally answered	NIL
(c) Number of Short Notice Question laid on the Table of the House	2

(III) UNSTARRED QUESTIONS

(a) Number of Questions put down in Question Lists for written answers	5454
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but have not reached for oral answers	5892

* Including 1 question postponed from starred list of questions and subsequently lapsed on transfer.

(IV) HALF-AN-HOUR DISCUSSION ARISING OUT OF ANSWERS TO QUESTIONS DURING THE FIFTH SESSION OF THIRTEENTH LOK SABHA

Sl. No.	Brief subject	Name of Members who participated in the discussion	Date of Discussion	Ministry/ Deptt.	Time taken Hrs.Mts.
1.	Production of pulses	Dr. Laxminarayan Pandeya	15-12-2000	Agriculture	0.34
2.	Rural Electrification during Ninth Plan	Sh. M.V.V.S. Murthi	18-12-2000	Power	0.47

15. RESOLUTIONS

(i) Government Resolution

Sl. No.	Brief Subject	Name of Member who moved	Date of moving and discussion	Time taken H M	Ministry / Department concerned	Remarks
1.	That this House approves the recommendations made in paragraphs 115,22 August, 2000	Kumari Mamata Banerjee	20.12.2000	6 10*	Railways	Adopted

*Discussed together with the Supplementary Demands for Grants (Railways) for 2000-2001

(ii) Statutory Resolutions

Sl. No.	Subject	Article/Section of the Constitution/Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1.	Disapproval of the Central Road Fund Ordinance, 2000 (No. 5 of 2000) promulgated by the President on 1.11.2000.	Article 123	Shri Y.S. Vivekanand Reddy	30.11.2000 1.12.2000	2 05*	Road Transport and Highways	Withdrawn
2.	Approval of the Notification No. 132/2000- Customs dated 17th October, 2000 [G.S.R. 793 (E) dated 17th October, 2000] which seeks to amend the Second Schedule to the Customs Tariff Act so as to increase export duty leviable on hides, skins and leathers, tanned and untanned, all sorts, but not including manufactures of	Sub-section (1) of section 8 of the Customs Tariff Act, 1975	Shri Yashwant Sinha	18.12.2000	0 16	Finance	Adopted

	leathers falling under Heading No. 14 of the said Second Schedule to the Customs Tariff Act, 1975 from “25%” to “60%”.						
3.	Disapproval of the National Bank for Agriculture and Rural Development (Amendment) Ordinance, 2000 (No. 4 of 2000) promulgated by the President on 26.9.2000.	Article 123	Shri Basudeb Acharia	18.12.2000	0 38#	Finance	Negatived
4.	Disapproval of the Indian Council of World Affairs Ordinance, 2000 (No. 3 of 2000) promulgated by the President on 1.9.2000.	Article 123	Shri Varkala Radhakrishnan	18.12.2000	1 00@	External Affairs	Negatived

* Discussed together with the motion for consideration of the Central Road Fund Bill, 2000.

Discussed together with the motion for consideration of the National Bank for Agricultural and Rural Development (Amendment) Bill, 2000.

@ Discussed together with the motion for consideration of the Indian Council of World Affairs Bill, 2000.

(iii) Private Members' Resolutions

Sl. No.	Brief Subject	Name of member who moved	Date(s) of moving and discussion	Time taken H M	Ministry/ Departments	Remarks
1.	Reservation for socially and educationally Backward Classes	Shri E. Ahamad	18.8.2000 (Fourth Session) 1.12.2000	1 34 (excluding 0.26 inutes taken during fourth session)	Social Justice and Empowerment	Withdrawn
2.	Problems of sugarcane growers	Dr. Madan Prasad	1.12.2000 15.12.2000	3 18	Consumer Affairs and Public	Withdrawn

		Jaiswal			Distribution	
3.	Proper utilisation of funds for the welfare of Scheduled Castes and Scheduled Tribes	Dr. V. Saroja	15.12.2000	0 05	(i) Social Justice and Empowerment (ii) Tribal Affairs	Discussion not concluded

16. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief Subject	Rule	Name of member Under who moved	Date(s) of Discussion	Time Taken H M	Ministry/ Department concerned	Remarks
1.	Loss of lives and property due to floods, drought and other natural calamities in various parts of the country.	193	Shri Somnath Chatterjee	30.11.2000	5 18	Agriculture	Discussion concluded
2.	Disinvestment of Public Sector Undertakings	193	Shri Basudeb Acharia	19.12.2000 20.12.2000	4 40	Department of Disinvestment	Discussion concluded

SHORT DURATION DISCUSSION UNDER RULE 193 ON MATTERS OF URGENT PUBLIC IMPORTANCE

SUMMARY

No. of notices received : 181
 No. of discussions admitted : 2
 No. of discussions held : 2
 No. of discussions remained part-discussed : Nil
 Total time taken : 09 Hours 58 Minutes

**17. SPEAKER/DEPUTY SPEAKER/CHAIRMAN
ANNOUNCEMENT/OBSERVATIONS/REFERENCES/RULINGS.**

Sl. No.	Subject	By Whom	Date
1.	Observation regarding disallowing notices given by Members regarding adjournment motion in respect of devastating flood and natural calamity of severe nature in West Bengal.	The Speaker	28.11.2000
2.	Observation regarding disposal of notices given by Members of a motion under Rule 184 seeking removal of three Ministers from the Council of Ministers on the ground that charges had been framed against them.	The Speaker	11.12.2000
3.	Observation regarding allowing discussion on the motion under rule 184 in respect calling upon the Prime Minister to drop the three ministers from his Government against whom <i>prima-facie</i> charges have been found to exist for their involvement in the demolition of Babri Masjid on 6 December, 1992.	The Speaker	13.2.2000
4.	Valedictory references on the conclusion of Fifth Session of Thirteenth Lok Sabha.	The Speaker, the Leader of Opposition (Smt. Sonia Gandhi) and Prime Minister.	22.12.2000

18. STATEMENTS

(i) Statements made/laid by Ministers under Rule 372

SL No.	Brief Subject	Name of Minister	Date	Time taken H. M.	
1.	*Revision in prices of petroleum products.	Shri Ram Naik	21.11.2000	0	01
2.	Government business for the week commencing 27.11.2000.	Shri Pramod Mahajan	24.11.2000	0	02
3.	Government business for the week commencing 4.12.2000	Shri Pramod Mahajan	1.12.2000	0	02
4.	Collision of 3005 Up Howrah-Amritsar Mail with derailed wagons of Down Foodgrain Special infringing the up line on Ambala-Ludhiana section of Northern Railway's Ambala Division on 2nd December, 2000.	Km. Mamta Banerjee	4.12.2000	0	03
5.	Government business for the week commencing 18.12.2000.	Shri Pramod Mahajan	15.12.2000	0	02
6.	Correcting the reply given on 21.11.2000 to Starred Question No. 21 by Shri Rajo Singh, M.P. and Kunwar Akhilesh Singh, M.P. regarding Employment Oriented Vocational Schemes and reasons for delay in correcting the reply.	Dr. Murli Manohar Joshi	19.12.2000	0	02
7.	Government's peace initiative in Jammu & Kashmir	Shri Atal Bihari	20.12.2000	0	02
8.	*Development of Prithviraj's Quila Rai Pithora/Lal Kot in South Delhi.	Shri Jagmohan	22.12.2000	0	02

*Laid a copy (Hindi and English Versions) on the Table of the House.

(ii) Matters Under Rule 377

**Position regarding receipt of replies from Ministries concerned during
Thirteenth Lok Sabha as on 6.2.2001**

	Total Number of Matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha	Percentage of replies sent to members by the Ministers

		Secretariat	
First Session (20.10.1999 to 29.10.1999)	49	42	85.71
Second Session (29.11.1999 to 23.12.1999)	174	129	74.14
Third Session (23.2.2000 to 17.5.2000)	225	149	66.22
Fourth Session (24.7.2000 to 25.8.2000)	163	121	74.23
Fifth Session (20.11.2000 to 22.12.2000)	188	63	33.51

(iii) Statement showing the time spent on disorderly scenes/interruptions in the House during Fifth Session of Thirteenth Lok Sabha

Date	Time spent on Interruptions H. M.	Time lost due to Adjournment of the House following interruptions H. M.	Remarks
21.11.2000	0 05	5 48	Interruptions started at 11.02 A.M. and continued upto 11.05 A.M. Lok Sabha adjourned at 11.05 A.M. to meet at 12 Noon.. At 12 Noon, interruptions again started and continued upto 12.02 P.M. , Lok Sabha adjourned to meet at 4 P.M. At 4 P.M. interruptions again started. Amidst interruptions, papers etc. were laid and Lok Sabha adjourned at 4.05 P.M. for the day.
27.11.2000	0 10	2 40	Interruptions started at 12 .05 P.M. and continued upto 12.12 P.M. Lok Sabha adjourned at 12.12 P.M. to meet at 2 P.M. Interruptions again started at 2.05 P.M. and continued upto 2.08 P.M. Lok Sabha adjourned at 2.08 P.M. to meet at 4 P.M.
04.12.2000	0 03	4 18	Interruptions started at 12.30 P.M. and continued upto 12.33 P.M. Lok Sabha adjourned at 12.33 P.M. Lok Sabha adjourned at 12.33 P.M. to meet at 2 P.M. Amidst interruptions matters under rule 377 were raised/laid and at 2.09 P.M. Lok Sabha adjourned for the day.
05.12.2000	0 01	4 56	Interruptions started at 12.03 P.M. Lok Sabha adjourned at 12.04 for the day.
06.12.2000	0 03	5 57	Interruptions started at 11 A.M. and continued upto 11.03 A.M. Lok Sabha adjourned at 11.03 A.M. for the day.
07.12.2000	0 04	5 56	Interruptions started at 11 A.M. and continued upto 11.04 A.M. Lok Sabha adjourned at 11.04 A.M. for the day.
08.12.2000	0 02	5 58	Interruptions started at 11 A.M. and continued upto

			11.02 A.M. Lok Sabha adjourned at 11.02 A.M. for the day.
11.12.2000	0 08	5 52	Interruptions started at 11 A.M. and continued upto 11.08 A.M. Lok Sabha adjourned at 11.08 A.M. for the day.
12.12.2000	0 03	5 57	Interruptions started at 11 A.M. and continued upto 11.03 A.M. Lok Sabha adjourned at 11.03 A.M. for the day.
14.12.2000	0 22	0 13	Interruptions started at 3.25 P.M. and continued upto 3.47 P.M. Lok Sabha adjourned at 3.47 to meet at 4 P.M..
18.12.2000	0 15	0 43	Interruptions started at 11.02 A.M. and continued upto 11.17 A.M. Lok Sabha adjourned at 11.17 A.M. to meet at 12.00 Noon.
21.12.2000	0 05	5 49	Interruptions started at 11 A.M. and continued upto 11.05 A.M. Lok Sabha adjourned at 11.05 A.M. to meet at 2 P.M. Admist interruptions papers etc. were laid and Lok Sabha adjourned at 2.06 P.M. for the day.
22.12.2000	0 01	5 38	Interruptions started at 11 A.M. and continued upto 11.01 A.M. Lok Sabha adjourned at 11.01 A.M. to meet at 3 P.M. Admist interruptions papers etc. were laid and Lok Sabha adjourned at 3.06 P.M. to meet at 5.45 P.M.
	1 22	59 45	

Time calculated on the basis of normal time of the House i.e. from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

(iv) Statement indicating matters raised after Question Hour and before taking up of the listed business and the time taken thereon during Fifth Session of Thirteenth Lok Sabha.

Date	Number of matters raised	Number of members who spoke	Time Taken H. M.
20.11.2000	Nil	Nil	Nil
21.11.2000	Nil	Nil	Nil
22.11.2000	9	13	0 50
23.11.2000	31	32	1 30
24.11.2000	2	2	0 05
27.11.2000	Nil	Nil	Nil
28.11.2000	4	9	0 50
29.11.2000	32	38	1 20
30.11.2000	24	30	1 00
01.12.2000	19	24	1 02
04.12.2000	3	3	0 20
05.12.2000 to 13.12.2000	Nil	Nil	Nil
14.12.2000	9	10	0 34
15.12.2000	4	8	0 17
18.12.2000	24	28	1 23
19.12.2000	21	28	1 27
20.12.2000	8	20	1 00
21.12.2000	Nil	Nil	Nil

22.12.2000	Nil	Nil	Nil
Total	190	245	11 38

**19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS
OF BUSINESS TRANSACTED DURING THE
FIFTH SESSION OF THIRTEENTH LOK SABHA**

Business	Time taken in hours
ADJOURNMENT MOTION	6
BILLS—	*2
(a) Government Bills	
(b) Private Member's Bills	2
BUDGETS—	@
(a) Railway Budget	
(b) General Budget	4
CALLING ATTENTION NOTICES	4
DISCUSSIONS—	
(a) Half-an-Hour Discussions (Rule 55)	1
(b) Short Duration Discussions (Rule 193)	9
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER THE QUESTION HOUR	11
MATTERS UNDER RULE 377	1
MOTIONS—	132
(a) Motions under Rules 191 and 342	004
(b) Motions under Rule 388	
QUESTIONS	13
RESOLUTIONS—	
(a) Government Resolutions	*
(b) Statutory Resolutions	
(c) Private Members' Resolutions	4
STATEMENTS (RULE 372)	0
OTHER MATTERS such as Paper Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	7
TOTAL	11

* Joint discussion took place on Statutory Resolutions [*vide* Statement No. 15 (ii) S.No. 1, 3 and 4] and Motion for consideration of connected Government Bills [*vide* Statement No. 3(i) S. No. 12, 13 and 29]. Time taken on Joint Discussion has been shown under Government Bills.

@ Joint discussion took place on a Government Resolution *vide* Statement No. 15(i) alongwith Supplementary Demand for Grant in respect of Budget Railways for the year 2000-2001.